

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.10824/2019

(Arising out of impugned final judgment and order dated 18-12-2018 in CCN No. 4810/2014 passed by the High Court of Judicature at Allahabad)

MADHAV RAM

Petitioner(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.68293/2019-EXEMPTION FROM FILING O.T. and IA No.68289/2019-PERMISSION TO FILE SPECIAL LEAVE PETITION)

Date : 14-10-2019 This petition was orally mentioned today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s)

Mr. T. N. Singh, AOR

For Respondent(s)

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Upon oral mentioning made by the learned counsel appearing for the respondents seeking urgent listing of the matter, the Registry is directed to list this matter tomorrow i.e. on Tuesday, the 15th October, 2019 before us, subject to curing of defects.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR